

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT

Junior Civil Judges - Transfers and Postings of Junior Civil Judges - ORDERS - ISSUED.

ROC.NO.674/2020-B.SPL

NOTIFICATION NO.609-B.SPL

DATED:29.12.2020

The High Court having considered the request transfer applications of Junior Civil Judges made the following order:

The Junior Civil Judges mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HANDED OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri R.Venkateswara Sarma, II Addl. Junior Civil Judge, Madanapalle, Chittoor District.	Special Judicial Magistrate of First Class, Excise Court, Ongole (post kept vacant)	I Addl. Junior Civil Judge, Madanapalle, Chittoor District.	Judicial Magistrate of First Class, Spl. Mobile Court, Ongole.
2.	Smt. N.Lavanya, Addl. Junior Civil Judge, Sompeta, Srikakulam District.	Junior Civil Judge, Kottur, Srikakulam District	Her post and also the post of Prl. Junior Civil Judge, Sompeta, which post she is holding FAC to Junior Civil Judge, Ichapuram, Srikakulam District.	Special Judicial Magistrate of I Class, Excise Court, Srikakulam
3.	Sri J.Sujin Kumar, Addl. Junior Civil Judge, Kandukur, Prakasam District.	Prl. Junior Civil Judge, Yellamanchili, Visakhapatnam District VICE Sri Shaik Ibrahim Sharif, transferred.	Prl. Junior Civil Judge, Kandukur, Prakasam District.	I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.

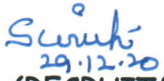
4.	Sri C.Ramana Reddy, Junior Civil Judge, Naidupeta, District.	Prl. Junior Civil Judge, Nandigama, Krishna District, Vice Sri N.Jesu Ratna Kumar, transferred.	Addl. Junior Civil Judge, Sullurpet, Nellore District	Prl. Junior Civil Judge, Nandigama, Krishna District.
5.	On relief, Sri N.Jesuratna Kumar, Prl. Junior Civil Judge, Nandigama, District.	Addl. Junior Civil Judge, Nandigama, Krishna District, Vice Sri D.Sri Bharani, transferred.	--	Smt. D.Sri Bharani.
6.	Smt. D.Sri Bharani, Addl. Junior Civil Judge, Nandigama, District.	Addl. Junior Civil Judge, Yelamanchili, Visakhapatnam District (post kept vacant)	Sri N.Jesuratna Kumar	I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.
7.	Sri G.Dharma Rao, Junior Civil Judge, Chinthalapudi, Godavari District.	Prl. Junior Civil Judge, Kovvur, West Godavari District (post kept vacant)	II Addl. Junior Civil Judge, Eluru, West Godavari District.	I Addl. Junior Civil Judge, Kovvur, West Godavari District.
8.	Smt. V.Sri Prathyusha, I Addl. Junior Civil Judge, Machilipatnam, District.	Addl. Junior Civil Judge, Mangalagiri, Guntur District VICE Smt. V.Veera Naga Venkata Lakshmi, transferred.	Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, Krishna District.	Judicial Magistrate of First Class, Special Mobile Court, Guntur.
9.	Smt. P.Chaitanya, Junior Civil Judge, Tekkali, Srikakulam District.	Junior Civil Judge, Anaparthi, East Godavari District (post kept vacant)	Junior Civil Judge, Kotabommali, Srikakulam District.	VII Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
10.	Sri M.Bhaskar Rao, Junior Civil Judge, Palasa, Srikakulam District.	Junior Civil Judge, Kothapeta, East Godavari District (post kept vacant)	Junior Civil Judge, Kotabommali, Srikakulam District.	Junior Civil Judge, Razole, East Godavari District.

11.	Sri Shaik Ibrahim Sharief, Prl. Junior Civil Judge, Yellamanchili, Visakhapatnam District.	Junior Civil Judge, Chinthalapudi, West Godavari District VICE G.Dharma Rao transferred	I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District	II Addl. Junior Civil Judge, Eluru, West Godavari District.
12.	Sri A.Pavan Kumar, Prl. Junior Civil Judge, Sattenapalle, Guntur District.	I Addl. Junior Civil Judge, Bhimavaram, West Godavari District (post kept vacant)	I Addl. Junior Civil Judge, Sattenapalli, Guntur District	II Addl. Junior Civil Judge, Bhimavaram, West Godavari District.

The officers mentioned in Column Number 4 will be in full Additional charge of the post(s) mentioned in Column Number 2, until further orders.

Note:

1. All the officers shall get themselves relieved form their present posts on or before 05.01.2021 and join in their new posts on or before 12.01.2021 without fail.
2. All the officers are not entitled to draw transfer grant/disturbance allowance, transfer T.A and other consequential benefits.
3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Principal District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
4. All the Officers who are under orders of transfer are hereby directed to inform the High Court the date of relieve in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
5. The order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the website is valid for relieving and joining duty.


 REGISTRAR (RECRUITMENT)
 FAC REGISTRAR (VIGILANCE)

TO

1. The officers concerned.
2. The Incharge Officers concerned.
3. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordship's kind perusal)
4. The Registrar Genera and Other Registrars, High Court of Andhra Pradesh, Amaravati.
5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to direct the concerned to upload this Proceedings in the High Court's Website.

6. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh.
7. The Member Secretary, A.P. State Legal Services Authority, Amaravati.
8. The Secretary, A.P. High Court Legal Services Committee, Amaravati.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
10. **THE ADDL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
11. The Pay and Accounts Officer, Vijayawada at Ibrahimpatnam, Krishna District.
12. **THE DISTRICT TREASURY OFFICERS (with a request to communicate the same to the concerned Sub Treasury Officers)**

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
13. **THE SECTION OFFICERS:**
B.Section, D.II Section, Vigilance Cell, E.Section, Work Review Cell, O.P.Cell, D.Budget, Enquiry Cell, Computer Section, Special Officers Section, High Court of Andhra Pradesh, Amaravati.